

Annexure-1
Name of the corporate debtor: Darode Jog Realities Private Limited; Date of commencement of CIRP: 20.10.2023
List of creditors as on: 14.05.2024

List of secured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks/Details of security interest	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	ICICI Bank Limited	07-11-2023	2,20,08,56,461.28	2,16,58,56,461.28	Secured	2,16,58,56,461.28		No	100%					1. Land at village Jambhul district Pune, in the state of Maharashtra owned by Cheerful Homes Pvt Ltd. 2. Land at village Taradgaon district Satara, in the state of Maharashtra owned by Mr. Sulhir Darode and Anand Jog.
	Total		2,20,08,56,461.28	2,16,58,56,461.28					100.00%					